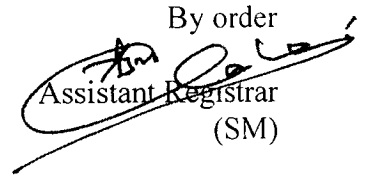


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066
(SM APPEAL BRANCH)

Dated:-27/11/2017


NOTICE

All the concerned are hereby informed that all single Member matters listed on 27/11/2017 for Sr. no. 1 to 8 stands adjourned to 30/11/2017 and 15 to 20 stands adjourned to 01/12/2017 at 10.30 AM.

By order

Assistant Registrar
(SM)

Copy to:-

6. SPS to Hon'ble President/Hon'ble Members.
7. Registrar/ Dy.Registrars/Assistant Registrars/Technical Officer.
8. Bar Association /CDR/SDRS.
9. Notice Board/website
10. Guard file.


Assistant Registrar
(SM)